

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1809
(TO BE ANSWERED ON 13.02.2019)

DELAY IN JOINING LETTERS

1809. SHRI RABINDRA KUMAR JENA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government is aware of incidents where students who cleared SSC examinations have not received joining letters even after a year;
- (b) if so, the details of the number of candidates who cleared the examination but were not offered jobs and the posts they were promised, State-wise;
- (c) the estimated date by which such candidates would receive their joining letter;
- (d) the number of ST, SC, OBC and PwD candidates out of the total number of students who cleared the examination but were not offered the job; and
- (e) the steps taken by the Government to compensate for the loss of time and money of such students?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): The Staff Selection Commission (SSC) conducts examinations for recruitment and sends the nomination of the successful candidates to the concerned Departments/ Organizations who had reported the vacancies.

Thereafter, Appointment letters are issued by the concerned Departments/ Organizations after following due procedure. However, the data regarding the candidates who could not join the post even after clearing the examination conducted by SSC, is not maintained centrally.
